

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2025

ORDER NO. 118 of 2025 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 116 of 2025 (Revised) for **CESTAT, Chandigarh** from **23.06.2025** to **27.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.06.2025 to 26.06.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial)	ROM matters E/ROM/60791 in E/472/2010-SM & E/ROM/60663/2019 in E/60314/2018-SM E/ROM/60126-60130/2020 in E/60916-60920/2019 - SM E/ROM/60337/2021 in E/60376/2020-SM ST/ROM/60244/2021/in ST/61090/2019-SM Single Member Bench matters
From 23.06.2025 to 27.06.2025	Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of tour/leave of Mr. S. S. Garg, Hon'ble Member (Judicial), Mr. Ashok Jindal, Hon'ble Member (Technical) will sit in the Division Bench during the above period.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar